

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 205 of 2016 &
IA NO. 443 OF 2016**

Dated: 10th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. G.Sai Kumar
Ms. Tripti Pandey
Ms. Sawmy Sai Kumar

Counsel for the Respondent(s) : Ms. Nishtha Kumar for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.05.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**